

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**Appeal No. 233/252/ND/2018**

**In the matter of:**

M/s. Credible Agro & Land Limited  
Vs.  
ROC & Another.

....**Appellant**

....**Respondent**

**Under Section: 252**

**Order delivered on 01.08.2018**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

For the Appellant

: Mr. Mukesh Kumar, Advocate  
Mr. Rajeev Tripathi, Advocate  
Ms. Uma Verma, CS

For the Respondent  
For the IT

:  
: Mr. Puneet Rai, St. Counsel with  
Mr. Manas Tripathi, Advocate

**ORDER**

Order reserved.

Mukesh

**Sd/-  
(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**

